

श्री रामेश्वरानन्द : जो शिकायतें सुनने के लिए समिति बनाई गई है क्या इसके आधार पर प्रान्तों में भी ऐसी समितियां बनाई जाएंगी ? यदि बनाई जायेगी तो क्या जिनके खिलाफ शिकायतें हैं वही विभाग अपने बारे में शिकायतें सुनेंगे या दूसरे विभाग उनकी शिकायतें को सुना करेंगे ?

श्री हाथी : जो समिति बनाई है, सरकार ने नहीं बनाई है। सरकार ने जो कुछ बनाया है वह है Vigilance Commissioner in each State and Central Vigilance Commissioner here.

**Mr. Speaker:** I might also put one question. The combination of invasion from outside and corruption from within has destroyed many empires.

श्री रामेश्वरानन्द : जो मैंने पूछा है उसको आपने स्पष्ट नहीं किया है।

#### Rehabilitation of Repatriates from Burma +

\*273. **Shri S. M. Banerjee:**  
**Shri P. C. Berooah:**  
**Shri Dharmalingam:**

Will the Minister of Rehabilitation be pleased to state:

(a) whether all those who migrated from Burma to India after nationalisation have been properly rehabilitated; and

(b) if so, the total number of such persons?

**The Minister of Rehabilitation (Shri Tyagi):** (a) and (b). Out of about 92,170 repatriates or about 18,430 families, who have arrived so far from Burma by sea rehabilitation assistance has been given to 10,867 families.

**Shri S. M. Banerjee:** May I know whether it is a fact that those citizens who were employed there in the railways and other Government Departments and who were assured of a

similar job in the same Department here, either in the railways or in other Departments, have not been provided with such jobs, and if so, the number of such employees?

**Shri Tyagi:** It is a fact that all of them have not been provided with alternative jobs here. But instructions have been issued and the Home Ministry and other Ministries have agreed to give these repatriates preference over others all types of concessions with regard to age restrictions etc. have also been sanctioned and these persons are given priority.

**Shri S. M. Banerjee:** May I know whether it is a fact that these persons who have come after losing their everything in Burma are actually moving like a shuttle-cock from one Ministry to another, and if so, whether there is any co-ordinated scheme to have representatives of various Ministries together to solve this problem once and for all?

**Shri Tyagi:** The work of rehabilitation is fully co-ordinated. It is the State Governments basically which are to do it . . .

**Shri S. M. Banerjee:** My question has been misunderstood by the hon. Minister.

**Mr. Speaker:** Let the question be answered and then we shall see whether there has been any misunderstanding of the question.

**Shri S. M. Banerjee:** I am not raising the question of the State Governments or the Central Government. I have been addressing letters on behalf of these employees to the Rehabilitation Ministry . . .

**Mr. Speaker:** He might repeat his question.

**Shri S. M. Banerjee:** May I know whether it is a fact that in order to secure employment those persons have to move from one Ministry to another, and if so, whether any co-ordinated scheme is being evolved to have representatives of the Home

Ministry, the Rehabilitation Ministry etc. to solve this matter once and for all?

**Shri Tyagi:** Employment has to be provided in Government offices and also in public sector industries and also in private industries. The employment exchanges are all working for them, and they have all been instructed to give preference to them and they are being provided with jobs according to the trades and industries or technical jobs they knew, and all attempts are being made in that direction. If my hon. friend has any particular suggestion, we shall always welcome it.

**Shri S. M. Banerjee:** I have been writing letters, but there has not been any effect. That is why I have put this question.

**Shri Muthiah:** May I know the names of the States where these repatriates from Burma have been rehabilitated?

**Shri Tyagi:** They have been rehabilitated in Madras, Andhra Pradesh, Orissa and also in UP mostly. These are principally the States where they have been rehabilitated.

**श्री श्रींकार लाल बरेला :** कितने कर्मचारी वहां से आए हैं और कितनों को आपने रोजगार दे दिया है । इसके अलावा जो बेकार ठेके हूँ, उनकी आप क्या मदद कर रहे हैं ?

**Shri Tyagi:** Those details are not available just now.

**श्री शिव नारायण :** रिहैबिलिटेसन मिनिसट्री जिन लोगों को अभी तक एकमोडेक नहीं कर पाई है उनको पैशन के तौर पर या किसी और प्रकार की कोई मदद देती है ?

**श्री त्यागी :** जैसा अभी कहा है कि जो कैमिलीज घा रही हैं उनके बारे में स्टेट्स को यह सलाह दी गई है कि जो लोग किसी जेजे में हैं या हूकानदार बंगरह हैं

या किसी और काम को करने वाले हैं उनको एकदम दो हजार रुपया या ऐसी रकम दे कर काम पर लगाया जाए । जो लोग नौकरी पेशा थे उनके लिए नौकरियां तलाश की जा रही हैं और पूरी कोशिश इस सिलसिले में हो रही है । मुझ पूरी तसल्ली है कि स्टेट गवर्नमेंट्स ठीक तरह से काम कर रही हैं ।

**श्री यू० सि० मुस्ताफिर :** बर्मा से कुछ बिजनेसमैन ऐसे आए हैं जिन की बहुत सी प्रापर्टीज वहां रह गई हैं । क्या उनके मुताबिक सरकारी लेबल पर कुछ इन्तजाम किया गया है या किया जाएगा ताकि उनको कुछ बर्मा गवर्नमेंट से मुद्रादजा मिले उन प्रापर्टीज का ?

**श्री त्यागी :** इसकी बाबत मेरे खयाल में एक्जटनेव अफेयर्स मिनिसट्री ज्यादा अच्छी तरह जवाब दे सकेगी । एंस्ट्रम बंगरह के बारे में यह बात ठीक है कि बर्मा गवर्नमेंट ने उनको यहाँ नहीं लाने दिया । गार्सक यहाँ पर कन्स्ट्रम बंगरह की सब सुविधाये हैं परन्तु वहाँ से सब एंस्ट्रम नहीं ला सके हैं ।

**Shri Ranga:** May I know whether Government have received any representations from these repatriates who have come back to Orissa and Andhra Pradesh, and more especially to Visakhapatnam, Srikakulam and also the Ganjam district from which the largest numbers had gone to Burma earlier, and if so, whether any action has been taken to rehabilitate them in Visakhapatnam and Rourkela and other public sector projects?

**Shri Tyagi:** In Madras itself, 1814 persons have already been given employment and 5,353 persons have been given business loans. In other States also, it is done. For instance, in Andhra Pradesh, 1331 persons have been given business loans and 973 have been given employment. There are figures about such rehabilitation of repatriates in the various States.

**Shri Ranga:** Have Government received and representations from them?

**श्री श्रीकार लाल बेरवा :** अध्यक्ष महोदय, मेरा ब्यवस्था का प्रश्न है। जब मैंने मंत्री जी से यह प्रश्न पूछा तो उन्होंने कहा कि उनके पास आंकड़े उपलब्ध नहीं हैं और वह नहीं बतला सकते। लेकिन अभी जब दूसरे माननीय सदस्य ने प्रश्न पूछा तो उन्होंने सारे आंकड़े बतला दिये। मैं जानना चाहता हूँ कि मेरे प्रश्न में ऐसी क्या गलती थी।

**श्री त्यागी :** माननीय सदस्य के प्रश्न में गलती यह थी कि उन्होंने पूछा था कि रिपैट्रिएट्स में से कितने कितने लोग किस किस दस्तकारी के हैं . . . . .

**श्री श्रीकार लाल बेरवा :** मेरा प्रश्न यह नहीं था। मेरा प्रश्न यह था कि कितने सरकारी कर्मचारी आए हैं और उन में से कितनों को आपने रोजगार दिया।

**अध्यक्ष महोदय :** मैं माननीय मंत्री महोदय से कहूँगा कि वह एक स्टेटमेंट यहाँ पर रख दें।

**श्री रघुनाथ सिंह :** अभी मंत्री महोदय ने कहा कि बर्मा से जो हिन्दुस्तानी आये हैं वह अपनी जायदाद अर्थात् प्रापर्टी वहाँ छोड़ कर आये हैं। उनको उसे लाने का हुकम नहीं दिया गया। मैं जानना चाहता हूँ कि वह जो प्रापर्टी वहाँ छोड़ कर आए हैं उमका क्या होगा ?

**श्री त्यागी :** वहाँ पर उन लोगों की जितनी प्रापर्टी थी उसको उन्होंने नेशनलाइज कर दिया है। जितने दूकानदार थे, चाहे थोक फरोश थे या खुदा फरोश थे, उन का जो होल मेल और रिटेल बिजनेस था उसे नेशनलाइज कर दिया गया है, एक्सपोर्ट और इम्पोर्ट को नेशनलाइज कर दिया है, फीकट्रीज को नेशनलाइज कर दिया है और उनमें जो लेबरर्स बगैरह थे उनको हटा दिया गया है।

**श्री शिवचरण गुप्त :** मैं जानना चाहता हूँ कि जो लोग यहाँ आये हैं वह लोग कितने के असेट्स वहाँ छोड़ कर आये हैं और उनको मुआवजा देने के बारे में क्या बर्मा सरकार से कोई बातचीत हुई है।

**श्री त्यागी :** आंकड़े मोटे तरीके से इकट्ठे किये गये हैं कि कौन कौन सी तिजारत में कितने कितने लोग थे और मैं बतलाना चाहता हूँ . . . . .

**अध्यक्ष महोदय :** माननीय सदस्य जानना चाहते हैं कि कितने के असेट्स वह लोग वहाँ छोड़ कर आये हैं।

**श्री त्यागी :** असेट्स का कोई हिसाब नहीं लगाया गया है।

**Shri Hari Vishnu Kamath:** Have the Government of Jammu and Kashmir been sounded as to their readiness or willingness to absorb some of these helpless refugees and employ them in some capacity or other, considering that a lot of work has to be done in that State?

**Shri Tyagi:** These repatriates were basically Indian nationals who had gone to Burma; they have their roots here; they have their contacts with their people; they belong to various States. As far as possible, these repatriates are being settled in the very area from where they went to Burma.

**Shri Hari Vishnu Kamath:** On a point of order. I heard the earlier answer of the Minister . . .

**Mr. Speaker:** I have followed it. He has asked whether an enquiry has been made of the State of Jammu and Kashmir. But he says that these persons have their own relations and their own preferences in those States and, therefore, they are being settled there.

**Shri Hari Vishnu Kamath:** Can he give a list of the various States? Is the House to understand that all those refugees have been settled only in those States where they have their relatives but in no other State?

**Shri Tyagi:** No, Sir, as far as possible, they are being rehabilitated in those very States.

**Shri Hari Vishnu Kamath:** That "as far as possible" is a very convenient phrase.

**Shri Tyagi:** They have their moorings in those States. There are hardly any from Kashmir.

**श्री रामसेवक यादव :** मैं जानना चाहता हूँ कि बर्मा से प्राये हुए शरणार्थियों में ऐसे लोगों की संख्या कितनी है जो बर्मा सरकार के विभिन्न दफ्तरों में नौकर थे और उन में से कितनों को अब तक काम दिया जा चुका है ।

**श्री त्यागी :** मैंने अर्ज किया कि जितने सरकारी मुलाजिम थे उनका अलग अलग से ब्योरा मेरे पास नहीं है । लेकिन कितने कितने लोगों को कितनी तादाद में काम दिया जा चुका है वह मैं आपके सामने रख चुका हूँ ।

**Shri Jashvant Mehta:** The hon. Minister just stated that the properties of these Indian nationals have been nationalised. Have Government taken up this matter with the Burma Government to secure compensation for the assets which have been nationalised there?

**Shri Tyagi:** I have no information.

**Shri Iqbal Singh:** So many decisions are taken, but there is no implementation of the decisions. So, may I know what steps Government propose to take to see that State Governments do implement the decisions taken by the Central Government, and what is the result of these decisions?

**Shri Tyagi:** I think this matter must be under negotiation with the Burma Government. My Ministry does not deal with these negotiations.

**Shrimati Savitri Nigam:** The hon. Minister, while replying to a supplementary, has stated that he has given a suggestion or instruction to the State Governments that every refugee

who demands it should be given Rs. 2,000 and rehabilitated. May I know whether he has also suggested to them that those people who do not want money but want some other facilities like a licence or land or a job may be given the same on the basis of topmost priority and rehabilitated?

**Shri Tyagi:** Yes, Sir. In all these respects the State Governments have agreed to give them preference over others.

**श्री रामेश्वरानाथ :** मैं जानना चाहता हूँ कि बर्मा में जो भारतीय नागरिक थे उनमें से कितने भा चुके हैं और क्या अभी बर्मा में कुछ लोग रह रहे हैं । यदि हाँ, तो क्या उनके बदले में जो बर्मा के नागरिक वहाँ रह रहे हैं उनको वहाँ भेजने का प्रयत्न किया जायेगा ।

**श्री त्यागी :** बर्मा में ऐसे भादमियों की कुल तादाद 5 लाख के करीब थी, जिन में से 1 लाख, 27 हजार, 797 लोग भा चुके हैं । मैंने अर्ज किया कि 92,170 लोग जहाज से प्राये हैं जिन के रिहैबिलिटेशन बंगाल के मुताल्लिक प्रायः समाप्त किया । बाकी जो लोग हवाई जहाज से प्राये हैं मगझा जाना है कि वह 35 हजार के करीब है । उनकी माली हालत अच्छी है और उनको काम नौर में रिहैबिलिटेशन की उपादा आवश्यकता नहीं है ।

#### Compulsory Army Service for Technical Personnel

\*274. **Shri Shree Narayan Das:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that several State Governments have made it a condition for recruitment to certain categories of their Services, like Doctors and Engineers, that on appointment these persons, would have to serve in the Army at least for a certain number of years; and

(b) if so, the precise nature of the conditions and the Services for which